

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 12-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SEBI SPL CASE	100086/2014	Securities and Exchange Board of India Vs Ms. Bhu Bhairav Agro Tech Ltd. and Ors.	
2	SEBI SPL CASE	100355/2014	Securities and Exchange Board of India Vs Arshad Afzal Khan	Modi
<b><u>EVIDENCE</u></b>				
3	SEBI SPL CASE	100103/2014	Securities and Exchange Board of India Vs Shree Investment	
4	SEBI SPL CASE	100252/2014	Securities and Exchange Board of India Vs Tejash J. Shah	
5	SEBI SPL CASE	100255/2014	Securities and Exchange Board of India Vs Mahendra A. Shah	
6	SEBI SPL CASE	100319/2014	Securities and Exchange Board of India Vs Sanjay R. Shah	
7	SEBI SPL CASE	100349/2014	Securities and Exchange Board of India Vs Tripex Overseas Ltd.	Ankit Bhansali
8	SEBI SPL CASE	100428/2014	Securities and Exchange Board of India Vs Four Season forms Ltd. and ors.	P. S. Prasad K. MANAO PRABHAKARAN
9	SEBI SPL CASE	100436/2014	Securities and Exchange Board of India Vs Ms. Green World Farm and Frasty pvt. ltd and ors	Sharad Bansode
10	SEBI SPL CASE	100441/2014	Securities and Exchange Board of India Vs Ms Rajesh N. Jhaveri	Sharad Bansode

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11	SEBI SPL CASE	100442/2014	Securities and Exchange Board of India Vs Ms Rajmudra Agro Tech India Ltd. and ors	Sharad Bansode
12	SEBI SPL CASE	100045/2015	Securities and Exchange Board of India Vs K. Nataranjan	
13	SEBI SPL CASE	100180/2015	Securities and Exchange Board of India Vs Suresh G.Motwani and 5 others.	
14	SEBI SPL CASE	100219/2015	Securities and exchange Board of India Vs Sunearth Ceramics Ltd and 14 others	
15	SEBI SPL CASE	100010/2016	Securities and Exchange Board of India Vs Shri. T. Sridhar	
16	SEBI SPL CASE	100046/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs RAINBOW PERENNIAL KRISHI LTD.	
17	SEBI SPL CASE	100002/2017	Securities and Exchange Board of India .. Complainant Vs E-Star Inforech Ltd. and 1 Anr	
18	SEBI SPL CASE	100027/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs IMTIYAZ HUSAIN SAIYED MOHAMED SAIYED	pp
<b><u>ORDER</u></b>				
19	SEBI SPL CASE	100079/2015	Securities and Exchange Board of India Vs Jhunjhunwala Stock Brokers Pvt Ltd. and 6 ors.	

**CITATION**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	SEBI SPL CASE	100109/2014	Securities and Exchange Board of India Vs Ms. Rituja Finvest Pvt. Ltd. and Ors.	
21	SEBI SPL CASE	100032/2015	Securities and Exchange Board of India Vs La Mark Farms Ltd and ors	Sudeep Mishra
<b><u>REPORT</u></b>				
22	SEBI SPL CASE	100010/2014	Securities and Exchange Board of India Vs Naresh N. Shah	
23	SEBI SPL CASE	100022/2014	Securities and Exchange Board of India Vs Shivaji Estate Livestock and Farms Pvt Ltd. and Ors.	
24	SEBI SPL CASE	100030/2014	Securities and Exchange Board of India Vs Bapba Investments and Consultancy Services Pvt. Ltd.	
25	SEBI SPL CASE	100052/2014	Securities and Exchange Board of India Vs Gujarat Fun N Water Part Ltd. and Ors.	
26	SEBI SPL CASE	100057/2014	Securities and Exchange Board of India Vs Ms. M.S. Securities	
27	SEBI SPL CASE	100067/2014	Securities and Exchange Board of India Vs Shri. Hari Singh Champawat and Ors.	
28	SEBI SPL CASE	100073/2014	Securities And Exchange Board of India Vs Shri. Keshar Singh Rathore	

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29	SEBI SPL CASE	100081/2014	Securities and Exchange Board of India Vs Vatsa Corporation Ltd and Ors.	
30	SESSIONS CASE	100817/1987	The State Nagpada P.S. Vs Lachhana Bachhana Shigali	
31	SESSIONS CASE	100902/1987	The State Chembur P.S. Vs Justin David Berambraj and ors	
32	SEBI SPL CASE	100008/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs PARVEEN NASSA	
33	SEBI SPL CASE	100032/2018	SEBI Vs GOPAL AGGARWAL	PP
34	SEBI SPL CASE	100033/2018	SEBI Vs SANJAY GADADE	PP
35	SEBI SPL CASE	100034/2018	SEBI Vs ANIL KUMAR DUBEY	PP
36	SEBI SPL CASE	100035/2018	SEBI Vs SATISH PUSALKAR	PP
37	SEBI SPL CASE	100034/2019	SECURITIES AND EXCHANGE BOARD OF INDIA Vs ANITHA YARLAGADDA	pp
<b><u>DORMANT FILE</u></b>				
38	SESSIONS CASE	100120/1985	Ghatkopar Pl. Stn. Vs Prakash R. Rangwala	

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<b><u>REPORT</u></b>				
1	SEBI SPL CASE	100085/2014	Securities and Exchange of India Vs Ms. Deep Sangeet Plantation Ltd. and Ors.	
2	SEBI SPL CASE	100097/2014	Securities and Exchange Board of India Vs Shri. Naganbhai M. Patel Directdor of Ms Kengold India Ltd. and Ocear Foods Ltd.	
3	SEBI SPL CASE	100116/2014	Securities And Exchange Board of India Vs Ms. MUR Real Estate Agrotech Ltd. and Ors.	
4	SEBI SPL CASE	100119/2014	Securities and Exchange Board of India Vs Ms Manvata Farms and Forests Pvt. Ltd. and Ors.	
5	SEBI SPL CASE	100122/2014	Securities and Exchange Board of India Vs Viswapriya Financial Services and Securities Ltd. and Anr.	
6	SEBI SPL CASE	100142/2014	Securities and Exchange Board of India Vs Ms.Siby and Co.	
7	SEBI SPL CASE	100146/2014	Securities and Exchange Board of India Vs Ms. Satpura Hire Purchase and Plantations Ltd. and Ors.	
8	SEBI SPL CASE	100150/2014	Securities and Exchange Board of India Vs Ms. Satpura Plantations Ltd and Ors	
9	SEBI SPL CASE	100186/2014	Securities and Exchange Board of India Vs Vatsa Corporation Ltd. and Ors.	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SEBI SPL CASE	100408/2014	Securities and Exchange Board of India Vs Nishit B. Mehta	Arun Kumar
<b>( Main Matter SEBI MA/0100086/2014)</b>				
11	SEBI SPL CASE	100011/2015	Securities and Exchange Board of India Vs RAC Investment	Sharad Bansode
12	SEBI SPL CASE	100210/2015	Securities and exchange Board of India Vs Ojas Technochem Products Ltd. and 4 others	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SEBI SPL CASE	100031/2014	Securities and Exchange Board of India Vs Shri. Deven Mehta	
2	SEBI SPL CASE	100266/2014	Securities and Exchange Board of India Vs Rajkumar Basantani	
<b><u>REPORT</u></b>				
3	SEBI SPL CASE	100189/2014	Securities and Exchange Board of India Vs Aashi Pharmahem Ltd and Ors.	
4	SEBI SPL CASE	100194/2014	Securities and Exchange Board of India Vs Shaw Wallace and Company Ltd. and Ors.	
5	SEBI SPL CASE	100244/2014	Securities and Exchange Board of India Vs R. C. Overseas Pvt. Ltd. and ors	
6	SEBI SPL CASE	100318/2014	Securities and Exchange Board of India Vs Ami Computers I Ld.	
7	SEBI SPL CASE	100323/2014	Securities and Exchange Board of India Vs Pillaiyar Pattiyar Textiles Ltd. and Anr.	
8	SEBI SPL CASE	100329/2014	Securities and Exchange Board of India Vs Kailash Chandra Gupta	
9	SEBI SPL CASE	100392/2014	Securities and Exchange Board of India Vs Vinod Hingorani Chairman of Kolar Biotech ltd.	Arun Kumar

**( Main Matter SEBI MA/0100119/2014)**

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10	SEBI SPL CASE	100405/2014	Securities and Exchange Board of India Vs Sunday Exports Ltd and 5 others.	Anamika Ahir
<b>( Main Matter SEBI MA/0100209/2014)</b>				
11	SESSIONS CASE	100856/1987	The State Dharavi P.S. Vs Murgan Jagdish Pille and ors	



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>EVIDENCE</u></b>				
1	SEBI SPL CASE	100259/2014	Securities and Exchange Board of India Vs Nisarga Forests I Ltd. and ors 5	
<b><u>HEARING</u></b>				
2	SEBI SPL CASE	100021/2015	Securities and Exchange Board of India Vs Anil Agarwal	Sharad Bansode
3	SEBI SPL CASE	100123/2015	Securities and Exchange Board of India Vs Kamlesh J. Shroff, and 8 others.	
4	SEBI SPL CASE	100182/2015	Securities and Exchange Board of India Vs Prakash Gaggar	
5	SEBI SPL CASE	100244/2015	Securities and exchange Board of India Vs Shree Parshwas Finance	
6	SEBI SPL CASE	100003/2019	SEBI Vs TJR SONS LIMITED AND ORS.03	PP
<b><u>EVIDENCE</u></b>				
7	SEBI SPL CASE	100221/2014	Securities and Exchange Board of India Vs Netscape Software Ltd and Ors.	
8	SEBI SPL CASE	100229/2014	Securities and Exchange Board of India Vs Triumph Securities Ltd. and ors 4	
<b><u>AWAING REPORT T.C.</u></b>				
9	SESSIONS CASE	101220/1987	State of Maharastra Vs Gunshankar V. Pillai	

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10	SESSIONS CASE	100419/1990	The State Agripada P. Stn. Vs Vinod Ravi Sharma Anr.	
11	SESSIONS CASE	100904/1987	The State Worli P.S. Vs Danbahaddur Bansilal Yadav	APP
<b><u>APPEARANCE</u></b>				
12	SEBI SPL CASE	100016/2015	Securities and Exchange Board of India Vs Ramavtar B. Sharma and ors 45	A. Chandra Sekhar
<b><u>STEPS</u></b>				
13	SEBI SPL CASE	100045/2014	Securities and Exchange Board of India Vs Hindustan Sunrise Agro Ltd and Ors.	
14	SEBI SPL CASE	100153/2015	Securities and Exchange Board of India Vs Ms, Surya Agrolis Ltd., and 1 other.	
15	SEBI MA	100032/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs KISHOR PATIL	Ashwin Modi.
<b><u>REPORT</u></b>				
16	SESSIONS CASE	100594/1987	Sakinaka Pl. Stn. Vs Ibrahim Khan Hussain Khan Anr.	
17	SESSIONS CASE	100687/1986	The State - Mahim P. S. Vs Dasharath Paramjit Shetye	
18	SESSIONS CASE	100505/1989	State Agripada P.S. Vs Mustaq Abdul Razak Memon	A.P.P.
19	SEBI SPL CASE	100407/2014	Securities and Exchange Board of India Vs Pravinchandra D. Patel and 1 other.	

**( Main Matter SEBI MA/0100211/2014)**

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20	SEBI SPL CASE	100438/2014	Securities and Exchange Board of India Vs J M Karia	Modi
21	SEBI SPL CASE	100453/2014	Securities and Exchange Board of India Vs Ms. Nihal Agro Forestry Ltd and ors	Sharad Bansode
22	SEBI SPL CASE	100458/2014	Securities and Exchange Board of India Vs Punjab Woolcombers Ltd. and ors	Siddharth Dachalwal
<b>( Main Matter SEBI MA/0100151/2014)</b>				
23	SEBI SPL CASE	100010/2015	securities and Exchange Board of India Vs MS AFL Agrotech Ltd. and ors	Sharad Bansode
24	SEBI SPL CASE	100022/2015	Securities and Exchange Board of India Vs Sai Datta Securities Pvt. Ltd	Sharad Bansode
25	SEBI SPL CASE	100030/2015	Securities and Exchange Board of India Vs Ms smriti Plantation and Farm Development ltd. and ors	Sharad Bansode
26	CRI APPEAL	100720/2015	GRL International Ltd. Through Shailesh Prabhudas Parekh - Applicant Vs Imtiyaz Alam Prop. Ms. Lulu Cycle and General Stores - The State of Maharashtra - Respondent	N. K. S. Das, Nilesh S. Das and Muazzama Ansari
27	SEBI SPL CASE	100248/2015	Securities and exchange Board of India Vs Shri Ashutosh Kothari	
28	SEBI SPL CASE	100021/2019	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MAHENDRA KUMAR PANCHAL	pp

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<b><u>EVIDENCE PART HEARD</u></b>				
1	SEBI SPL CASE	100078/2014	Securities and Exchange Board of India Vs Shri. Uiraf No. Soda Waterwala	
<b><u>EVIDENCE</u></b>				
2	SEBI SPL CASE	100233/2014	Securities and Exchange Board of India Vs Shivkumar Agarwal, Managing Director and Anr.	
3	SEBI SPL CASE	100273/2014	Securities and Exchange Board of India Vs Rajiv R. Shah	
4	SEBI SPL CASE	100280/2014	Securities and Exchange Board of India Vs Pravin Kumar Jain	
5	SEBI SPL CASE	100285/2014	Securities and Exchange Board of India Vs Ms Arihand Securities	
<b><u>REPORT</u></b>				
6	SESSIONS CASE	100086/2000	State Vikhroli P S Vs Rajesh Nanhelal Shukla A-135 DF	
7	SESSIONS CASE	100562/1999	State Ghatkopar PS Vs Sanjay Babu Sirsat 4 ORs.	APP
8	SESSIONS CASE	100343/2013	The State DCB, CID Property Cell Vs Majdabibi Babu Shaikh	
9	SEBI SPL CASE	100080/2014	Securities and Exchange Board of India Vs Shri. Balachandra Hegde	
10	SEBI SPL CASE	100115/2014	Securities and Exchange Board of India Vs Ms Plusline Green Forest and Investment Ltd. and Ors.	

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11	SEBI SPL CASE	100145/2014	Securities and Exchange Board of India Vs Shri. N.C. Desai	
12	SEBI SPL CASE	100433/2014	securities and Exchange Board of India Vs Green Gold Horticulture Ltd. and ors	P. S. Prasad
13	SEBI SPL CASE	100435/2014	securities and Exchange Board of India Vs Giltedge Management Services ltd. and ors	Amit Pradhan
14	SEBI SPL CASE	100439/2014	securities and Exchange Board of India Vs Ms Bandhabgarh Agro Forestry Ltd and ors	Sharad Bansode
15	SEBI SPL CASE	100449/2014	Securities and Exchange Board of India Vs Colourful Cultivators and Irrigations ltd. and ors	P. S. Prasad
16	SEBI SPL CASE	100452/2014	Securities and Exchange Board of India Vs Vinod Tripathi	Sharad Bansode
17	SEBI SPL CASE	100003/2015	securities and Exchange Board of India Vs Ms Sugandha Green Forests Ltd. and ors	Sharad Bansode
18	SEBI SPL CASE	100018/2015	Securities and Exchange Board of India Vs Ms BCS Financia Services	Sharad Bansode
19	SEBI SPL CASE	100034/2015	Securities and Exchange Board of India Vs Ms Friends Portfolio and ors	Ashok Nimbekar

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20	SEBI SPL CASE	100035/2015	Securities and Exchange Board of India Vs Prakash Fotran Softech Ltd. and Rajesh Jain	
21	SEBI SPL CASE	100040/2015	Securities and Exchange Board of India Vs Bhanuben Jaisukhlal Shah	
22	SEBI SPL CASE	100095/2015	Securities Exchange Board of India Vs Manohar Ram	
23	SEBI SPL CASE	100029/2018	SEBI Vs ORIENT RESORTS (INDIA) PVT. LTD AND ORS.	P.P.
24	SEBI SPL CASE	100023/2019	SECURITIES AND EXCHANGE BOARD OF INDIA Vs RUPESH NARVEKAR	pp
25	SEBI SPL CASE	100024/2019	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHIVRAM MOTILAL MEENA	pp
26	SEBI SPL CASE	100042/2019	SEB Vs Miteshgiri Chandangiri Goswami	PP
27	SEBI MA	100113/2020	Securities and Exchange Board of India Vs M/s Anmol Finance Company	Sabiha Ansari (SPP)
<b><u>DORMANT FILE</u></b>				
28	SESSIONS CASE	100474/2008	State Dongri PS Vs Sau. Joharabibi Mansur Alam Shaikh. 3	

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<b><u>EVIDENCE PART HEARD</u></b>				
1	SEBI SPL CASE	100174/2014	Securities And Exchange Board of India Vs Damyanti Finvest Pvt. Ltd and Ors.	
<b><u>EVIDENCE</u></b>				
2	SEBI SPL CASE	100172/2014	Securities And Exchange Board of India Vs Rijata Finvest Pvt. Ltd. and Ors.	
3	SEBI SPL CASE	100173/2014	Securities And Exchange Board of India Vs KRN Finvest and Leasing Pvt. Ltd. and Ors.	
4	SEBI SPL CASE	100175/2014	Securities and Exchange Board of India Vs Stable Constructions Pvt. Ltd and Ors.	
5	SEBI SPL CASE	100176/2014	Securities and Exchange Board of India Vs Esquire International Ltd. and Ors.	
6	SEBI SPL CASE	100178/2014	Securities and Exchange Board of India Vs CDP Fincap and Leasing Pvt. Ltd. and Ors.	
7	SEBI SPL CASE	100179/2014	Securities and Exchange Board of India Vs Money Televesion and Industries Ltd. and Ors.	
8	SEBI SPL CASE	100180/2014	Securities and Exchange Board of India Vs New Prabhav Finvest Pvt. Ltd. and Ors.	
9	SEBI SPL CASE	100183/2014	Securities and Exchange Board of India Vs Ravi Prakash Khemka and ors	

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10	SEBI SPL CASE	100187/2014	Securities and Exchange Board of India Vs Starshare Investments and Finanz Pvt. Ltd. and Ors.	
11	SEBI SPL CASE	100188/2014	Securities and Exchange Board of India Vs Ikshu Finvest Pvt. Ltd and Ors.	
12	SEBI SPL CASE	100337/2014	Securities and Exchange Board of India Vs Classic credit ltd., and Others	
<b><u>APPEARANCE</u></b>				
13	SEBI SPL CASE	100195/2014	Securities and Exchange Board of India Vs Gangotri Cements Ltd and Ors.	
<b><u>REPORT</u></b>				
14	SEBI SPL CASE	100049/2015	Securities and Exchange Board of India Vs Ma Dharmendra Industries Ltd and 3 ors.	
<b>( Main Matter SEBI MA/0100094/2014)</b>				
15	SEBI SPL CASE	100152/2015	Securities and Exchange Board of India Vs Synthetics and Chemicals Ltd., and 3 others.	
16	SEBI SPL CASE	100199/2015	Securities and exchange Board of India Vs Shri Rajesh Jain	
17	SEBI SPL CASE	100205/2015	Securities and exchange Board of India Vs Malar Share Shoppe Ltd	
18	SEBI SPL CASE	100257/2015	Securities and Exchange Board of India Vs Liberty Stocklinks Pvt., Ltd., and Vikas Mehta, Sunil Sharma.	
<b>( Main Matter SEBI MA/0100153/2014)</b>				



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19	SEBI SPL CASE	100016/2016	Securities and Exchange Board of India Vs M/s. Anmol Plantation Ltd. and others.	
20	SEBI SPL CASE	100007/2017	Securities and Exchange Board of India.....complainant Vs Bhavani Portfolio Pvt. Ltd....and 2ors	
21	SEBI SPL CASE	100001/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs NIKUNJ BABULAL CHORADIYA	
22	SEBI SPL CASE	100013/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs ANAND KUMAR CHAURASIA.....AND 15ORS	pp
23	SEBI SPL CASE	100017/2018	Securities and Exchange Board Of India Vs M/S. SANMAY TRADING PRIVATE LIMITED AND ORS.04	